NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 13/(111A)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: M/s. Ebony Traders Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resort Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1. NEGRA ALMON Res for lethony

2. A Shoreegesh M.K.

9/0 Howsulk Sawant Adv for

1/6 Mulani & W. Resp 5

Order TCP No.13/111A/ NCLT/MB/GOA/2011

At request of the parties, list this matter for hearing on 3rd and 4th July, 2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)